
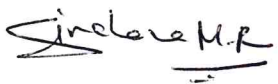


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.77/BB/ 2017	-	For hearing	230/ 232	mPortal(India) Wireless Solutions Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Pentakal. K. Anjan	Adv. for Petitioner	
2.	Sinchana M.R	ROC/RD	

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC & RD is present. She undertakes to file memo of appearance for the ROC & RD. Counsel had filed affidavit along with annexures. However, PAN particulars of the Company are not furnished to the IT Dept. Counsel is directed to collect one more notice prepared by the Registry to serve again on IT Dept. giving the PAN particulars of the Petitioner Company and file proof of service. OL has filed OLR No. 7/18 seeking permission from the Tribunal to grant permission to appoint a Chartered Accountant from among the panel maintained from his office, for scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection. OLR No. 7/18 is allowed vide separate order. OL is permitted to appoint a Chartered Accountant from among the panel maintained by his office and that the Petitioner Company has to pay necessary fee to the Chartered Accountant. For service of notice, for filing of report by ROC & RD along with memo of appearance and report by OL. List it on 22.02.2018.


Member (T)


Member (J)